

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.-128**  
**IB-2765(ND)/2019**

**IN THE MATTER OF:**

S.P. Town Planner Pvt.Ltd.

Vs.

VRP Buildtech Pvt.Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 23.12.2020**

**CORAM:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant/CC

: Mr. Jayank K Mehta, Advocate with Mr. Sandeep Chilana and  
Mr. Priyojeet Chatterjee.

For the Respondent/CD

: Mr. Rohan Gupta, Advocate.

For the Intervener

:

**ORDER**

Pleadings are complete. List for hearing on 12.01.2021.

- Sd -

(DR. DEEPTI MUKESH)  
MEMBER (J)